



बौद्धिक सम्पदा भारत
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भौगोलिक संकेत

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सत्यमेव जयते

भारत सरकार
GOVERNMENT OF INDIA
व्यापार चिह्न रजिस्ट्री
TRADE MARKS REGISTRY

निजाम पैलेस/ NIZAM PALACE
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TRADE MARKS REGISTRY, KOLKATA

OPPOSITION HEARING BOARD FOR THE MONTH OF MAY, 2024

Date: 01/05/2024

S.No	OPPOSITION/ RECTIFICATIO N NO.	APPLICATION NO.	PARTY NAME
1	1020954	4187907	AUROMAA ASSOCIATES (Agent) VS SURESH & CO. (Agent)
2	228840	922317	DEPENNING & DEPENNING VS M.P. MIRCHANDANI & CO.
3	228843	922315	LALL & SETHI VS M.P. MIRCHANDANI & CO.
4	228841	922320	WADIA GHANDY & CO. VS M.P. MIRCHANDANI & CO.
5	206945	924924	D. P. AHUJA & CO. VS MANGLA REGISTRATION SERVICE
6	177522	929397	CHAKRABORTY & ASSOCIATES VS TRADE MARK REGISTRATION BUREAU
7	160900	930736	J. S. SARKAR & CO. VS Khaitan & Co.

8	135600	933452	DE PENNING & DE PENNING. VS DELHI REGISTRATION SERVICES
9	175481	933730	CANTWELL & CO. VS SUN PHARMACEUTICAL INDUSTRIES LTD.
10	211732	935883	RAJAGOPALAN AND ASSOCIATES. VS THREE-N-PRODUCTS PVT. LTD.
11	218957	937136	DASWANI AND DASWANI. VS THE CALCUTTA TRADE MARK CO
12	733168	937349	TRADE MARK REGISTRATION BUREAU. VS CHAKRABORTY & ASSOCIATES
13	226016	937348	TRADE MARK REGISTRATION BUREAU. VS CHAKRABORTY & ASSOCIATES
14	220860	939079	C. J. ASSOCIATES. VS G V S JAGANNADHA RAO
15	198108	941704	RAYCHAUDHURI & ASSOCIATES. VS WORLDWIDE REGISTRATION BUREAU.
16	200909	941904	CHAKRABORTY & ASSOCIATES VS WORLDWIDE REGISTRATION BUREAU

Date: 02/05/2024

S.No	OPPOSITION/ RECTIFICATIO N NO.	APPLICATION NO.	PARTY NAME
1	1210836	5143852	AUROMAA ASSOCIATES (Agent) VS GOLDFINN TECHNOLOGIES (Agent)
2	200910	941905	CHAKRABORTY & ASSOCIATES vs WORLDWIDE REGISTRATION BUREAU
3	167384	944780	D. P. AHUJA & CO. vs ANEJA & ASSOCIATES
4	215384	945525	L.S. DAVAR & CO. vs) K. C. PATIL & CO

5	228599	948940	S. N. JAISWAL vs DELHI REGISTRATION SERVICE
6	215620	949054	DASWANI & DASWANI vs PIONEER AGRO EXTRACTS LTD
7	252202	953530	L.S. DAVAR & CO. vs CHAKRABORTY & ASSOCIATES
8	217828	954277	TRADE MARK REGISTRATION BUREAU. Vs TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES
9	219477	956829	SHUKLA TRADE MARK COMPANY vs MARUTI INDUSTRIES
10	244817	963713	L. S. DAVAR & CO. Vs M.P. MIRCHANDANI & CO.
11	120281	966029	TRADE MARK REGISTRATION BUREAU. Vs BHARTI REGISTRATION SERVICE
12	170487	966939	L.S.DAVAR & CO. Vs MADAMSER & CO.
13	120692	967297	DASWANI & DASWANI. Vs S. MAJUMDAR & CO.
14	1005041	967796	DE PENNING & DE PENNING. Vs MANOJ G. MENDA, ADVOCATE.
15	1005042	967796	DE PENNING & DE PENNING. Vs MANOJ G. MENDA, ADVOCATE
16	709882	973540	D. SEN & CO. Vs TRADE MARK REGISTRATION BUREAU.
Date: 09/05/2024			
S.No	OPPOSITION/ RECTIFICATIO N NO.	APPLICATION NO.	PARTY NAME

1	1107696	4755266	NSSP TECH WORLD PRIVATE LIMITED (Agent) VS MAJUMDAR & CO (Agent)
2	1236739	4755761	S. MAJUMDAR & CO. (Agent) VS NEWTON REGINALD (Agent)
Date: 15/05/2024			
S.No	OPPOSITION/ RECTIFICATIO N NO.	APPLICATION NO.	PARTY NAME
1	260008	783153	TRADE MARK REGISTRATION BUREAU. (Agent) vs D. SEN & CO. (Agent)